| | Business | Time Allotted |
|----|--|----------------------------|
| 1. | Discussion on the Resolution regarding President's Rule in the State of Uttar Pradesh. | 2 Hours. |
| 2. | Discussion on the motion regarding Eighth Five Year Plan, 1992—97. | 4 Hours. |
| 3. | Statutory Resolution seeking disapproval of the Industrial Disputes (Amendment) Ordinance, 1995. | 2 Hours. |
| 4. | Consideration and passing of the Industrial Disputes (Amendment) Bill, 1995. | (To be discussed together) |
| 5. | Statutory Resolution seeking disapproval of the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1995. | 2 Hours. |
| 6. | Consideration and passing of the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1995. | (To be discussed together) |

The Committee also recommended that in order to complete the listed Government Business, the House should sit up to 6.00 P.M., as necessary, from today, the 29th November, 1995.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

श्री त्रिलोकी नाथ चतुर्वेदी (उत्तर प्रदेश) : महोदया, मैं न्यूयार्क में स्थायी मिशन के लिए भवन के संबंध में लोक समिति (दसवीं लोक सभा) के एक सौ ग्यारहवें प्रतिवेदन की एक प्रति (अंग्रेजो तथा हिन्दी में) सभा पटल पर रखता हूं।

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE REPORT OF THE SELECT COMMITTEE OF THE RAJYA SABHA ON THE TRADE MARKS BILL, 1995

SHRI V. KISHORE CHANDRA S. DEO (Andhra Pradesh): Madam, I beg to move the following motion:

"That the time appointed for presentation of the Report of the Select Committee of the Rajya Sabha on the Trade Marks Bill, 1995 be further extended up to the last day of the first week of the Hundred and Seventy-Sixth Session of the Rajya Sabha."

The question was put and the motion was adopted.

RE. SPURT IN MURDERS AND BOMB BLASTS IN DELHI

श्री ओ. पी. कोहली (दिल्ली) : उपसभापति महोदया, मैं शून्यकाल से आपके माध्यम से सदन का ध्यान दिल्ली की चरमराती कानून और व्यवस्था की स्थिति की ओर आकर्षित कर रहा हं। पिछले डेढ-दो महीने में दिल्ली में अपराधिक हत्याओं का तांता लगा हुआ हैं। इस छोटी सी अवधि में करीब 35-40 लोग इन अपराधिक हत्याओं के शिकार हुए हैं। दिल्ली के अनेक इलाकों में, खासकर हौज खास, वसंत कूंज, मालवीय नगर जैसे दक्षिण के पॉश इलाकों में, एक के बाद एक हत्याओं का दौर चला हैं। इन हत्याओं को आम आदमी के मन में गहरी असुरक्षा की भावना पैदा कर दी हैं। नवम्बर की 15 तारीख को हौज खास में वांचू ट्रिपल मर्डर ने तो राजधानी को दहला कर रख दिया। 16 नवम्बर को वसंतू कुंज में 10 वर्ष की छोटी बालिका प्राची खन्ना और उसकी नौकरानी ललिता की हत्या कर दी गई। 16 नवम्बर को ही वसंत कुंज में बलजीत सिंह टोक्स की गोली